

Food Safety and Standards Authority of India

(A statutory Authority established under the Food Safety and Standards Act, 2006)

FDA Bhawan, Kotla Road, New Delhi-110002

Date: 01-12-2022

Office Order

**SUBJECT: Notification of Authorised Officer Under Section 25 read with Section 47 (5) of FSS Act, 2006 and Regulation 13 (1) of FSS (Imports) Regulations, 2017-reg**

In supersession to the previous orders issued in respect of notification of Authorised Officer at the location as given below, the Competent Authority hereby notifies FSSAI official as authorised Officer for the jurisdiction of food import entry point as mentioned below w.e.f. 12<sup>th</sup> December, 2022 for imported food clearance process till further orders, in terms of the provisions contained in Section 47 (5) of FSS Act, 2006 and Regulation 13 (1) of FSS (Imports) Regulations, 2017.

Sr No.	Authorised Officer	FSSAI Regional Office	Link Officer	Location	Point of Entry	Port Code
1.	Ms. Jaspreet Kaur, Assistant Director	FSSAI, Northern Region	Ms. Asha Chaurasia, Assistant Director	Delhi, NCR	ACC DELHI ICD PATPARGANJ ICD TUGLAKABAD ICD GARHIHARSARU ICD SONIPAT ICD PATLI ICD REWARI ICD FARIDABAD ICD PALWAL, BHAGOLA-JANAULI ICD SAMALKHA, PANIPAT ICD DADRI ICD LONI CFS STAR TRACK DADRI ICD PAKWARA MORADABAD/MEERUT CGML DADRI ICD CFS ALBATROSS DADRI NOIDA (EPZ/SEZ) AN FTWZ LTD, BULANDSHAHAR	INDEL4 INPPG6 INTKD6 INGHR6 INBDM6 INPTL6 INREA6 INFBD6 INPWL6 INDWN6 INDER6 INLON6 INSTT6 INMBD6 INCPL6 INAPL6 INNDA6 INBUL6

  
(S Gopalakrishnan, IAS)

CEO, FSSAI

Copy to:

1. PPS to CEO, FSSAI
2. Executive Director (Regulatory Compliance, TICD, Regional Office), FSSAI-HQ
3. Director, NRO, Ghaziabad
4. Chief Commissioner (CBIC), Delhi Customs Zone
5. CITO, FSSAI-HQ (for uploading on the FSSAI website)